

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-207 -2020

Shanti Reina Fernandes Petitioner

V e r s u s

.Hector Colaco and anr. Respondents

Adv. Mr. Sanman Keny for the Petitioner.

Adv. Mr. Nigel Fernandes for the Respondent nos.1.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 6th January, 2021.

ORDER:

The petitioner's counsel seeks two weeks time.

2. Post the matter on 20/1/2021.

DAMA SESHADRI NAIDU, J.

AP/-